GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †1725

ANSWERED ON 29.07.2021

REVIVAL OF CONVENTIONAL WATER BODIES

†1725 SHRI VIVEK NARAYAN SHEJWALKAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government proposes to revive/repair the conventional water bodies in the country for rain water harvesting and if so, the details thereof;
- (b) whether any survey has been conducted with the participation of the States Governments; and
- (c) if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) It is for the State Governments concerned to undertake enumeration, protection and management, including revival and repair, of water bodies in their respective States. Role of Government of India is limited to providing technical support, and partial financial support in some cases, as per the norms of the existing schemes being implemented by Government of India.

Central assistance for restoration of water bodies is provided by this Ministry under the scheme "Repair, Renovation and Restoration (RRR) of Water Bodies", which is a component of Pradhan Mantri Krishi Sinchayee Yojana – Har Khet Ko Pani (PMKSY- HKKP). The scheme aims at restoring the lost irrigation potential by improvement and restoration of existing water bodies.

Under the RRR of Water Bodies scheme, XII Plan onwards a total of 2,228 water bodies with an estimated cost of Rs.1,914.86 crore, have been taken up for restoration in various States. Upto March, 2021, central assistance of Rs.469.69 crore has been released to the States under the scheme, and in this period RRR of 1,549 water bodies has been completed.

(b) & (c) It is for the State Governments concerned to undertake enumeration, protection and management of water bodies in their respective States. However, this Ministry undertakes census of minor irrigation schemes from time to time, with the participation of the State Governments. The census also captures information pertaining to certain specific water bodies in the country. As per the latest census, being 5th census of minor irrigation schemes with reference year 2013-14, there are 5,16,303 water bodies in the rural areas of the country, which are being used for minor irrigation. Out of these, 53,396 water bodies are not in use for various reasons such as non-availability of water, siltation, salinity, etc. State-wise details are **annexed** herewith.

Annexure referred to in reply to part (b) & (c) of Unstarred Question No.†1725 to be answered in Lok Sabha on 29.07.2021 regarding "Revival of conventional Water Bodies".

S. No	State	No. of Water bodies (with Not-in	No. of Water bodies (with In-Use	Total No. of Water bodies (with MI
		use MI schemes)	MI schemes)	scheme)
1	Andaman & Nicobar	7	973	980
2	Andhra Pradesh	9038	32171	41209
3	Arunachal Pradesh	12	55	67
4	Assam	144	2080	2224
5	Bihar	150	2407	2557
6	Chandigarh	0	0	0
7	Chhattisgarh	25	9272	9297
8	Delhi	0	0	0
9	Goa	5	735	740
10	Gujarat	901	38432	39333
11	Haryana	2	168	170
12	Himachal Pradesh	11	1930	1941
13	Jammu & Kashmir	2	89	91
14	Jharkhand	10235	37909	48144
15	Karnataka	1463	38281	39744
16	Kerala	131	10754	10885
17	Madhya Pradesh	254	26259	26513
18	Maharashtra	753	114235	114988
19	Manipur	1	23	24
20	Meghalaya	18	243	261
21	Mizoram	11	356	367
22	Nagaland	3	288	291
23	Odisha	2512	33024	35536
24	Puducherry	2	193	195
25	Punjab	0	96	96
26	Rajasthan	445	11851	12296
27	Sikkim	0	0	0
28	Tamil Nadu	3754	28354	32108
29	Telangana	17851	19163	37014
30	Tripura	0	17	17
31	Uttarakhand	3748	7544	11292
32	Uttar Pradesh	961	7382	8343
33	West Bengal	957	38623	39580
	Total:	53396	462907	516303

Note 1:- Water Bodies cover all natural or artificial units with some or no masonry work used for storing water for minor irrigation. These are usually of various types known by different names like Tank, Reservoir, Pond.

Note 2:- In MI census, information is collected for villages/ rural areas only.

Note 3:- The above data pertains to only those water bodies where some minor irrigation scheme(s) (either in-use or not-in-use) is/are installed or those water bodies which function as surface flow schemes.

Note 4:- 5th Minor Irrigation Census was not conducted in Lakshadweep, Dadra and Nagar Haveli and Daman & Diu.

Note 5:- Reasons for not in -use as minor irrigation schemes are non-availability of adequate power/fuel, mechanical breakdown, less discharge of water, storage not filled up fully, siltation of storage, salinity, dried up, destroyed beyond Repair, Due To Sinking